

by Public Sector Undertakings like Hindustan Zinc Limited, Hindustan Copper Ltd. SAIL, National Mineral Development Corporation, Coal India Ltd., Bharat Aluminium Company, National Aluminium Company, Pyrites, Phosphates & Chemicals Ltd., Bharat Gold Mines Limited, Manganese Ore India Ltd., etc. Some deposits are also exploited in private sector. The question of commercial exploitation of offshore mineral occurrences does not arise at this stage.

Revision of subsidy under IRDP

1399. SHRI P.M. SAYEED : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken a decision to revise the subsidy amount to be given under the Integrated Rural Development Programme;

(b) if so, the details thereof;

(c) whether the Ministry of Programme Implementation has accepted the revised subsidy amount;

(d) the budget provision for the purpose of poverty alleviation for 1986-87 as compared to 1985-86; and

(e) whether the targets fixed for beneficiaries to cross the poverty line are being achieved ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV): (a) No, Sir. The VI Plan pattern of subsidy assistance, viz. 25% for small farmers, 33-1/3% for marginal farmers, Agricultural labourers and rural artisans and 50% for tribal participants, continues. The subsidy ceiling of Rs. 3000 in non-DPAP areas, Rs. 4000 in DPAP areas and Rs. 5000 for tribal participants also continues.

(b) and (c) Do not arise in view of the position stated in reply to (a).

(d) A budget provision of Rs. 287.50 crores has been made in the central budget for IRDP for the year 1986-87. The budget provision for the year 1985-86 was 212.50 crores.

(e) Yes, Sir. During 1985-86 against the target to assist 24.7 lakh families, 30.61 lakh families have been assisted.

Proposal to bring Municipal Corporation of Delhi/New Delhi Municipal Committee under Ministry of Urban Development

1400. SHRI P.M. SAYEED : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a proposal to bring Municipal Corporation of Delhi and New Delhi Municipal Committee under his Ministry is being considered ;

(b) if so, the objectives with which it is being done ; and

(c) whether Ministry of Home Affairs has cleared the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) A proposal for the transfer of administrative control of Municipal Corporation of Delhi and the New Delhi Municipal Committee from the Ministry of Home Affairs to the Ministry of Urban Development is under consideration. The transfer is proposed keeping in view the fact that Urban Development has of late assumed great importance and is required to ensure that the development of the Capital city maintains desired direction and pace. This makes it necessary that all the local bodies which are primarily concerned with the development and maintenance of the city, are placed under unified control of the Ministry of Urban Development.

(c) Yes, Sir.

Suggestion to Scrap D.D.A.

1401. SHRI P.M. SAYEED :
SHRI PRAKASH V. PATIL :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have received some representations suggesting scrapping of Delhi Development Authority ;

(b) if so, the reaction of Government thereto ; and